

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

To regulate the working conditions in certain sections of unorganised labour, 'The Contract Labour (Abolition and Regulation) Act, 1970', 'The Inter State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979', 'The Beedi Workers and Cigar Workers' (Conditions of Employment) Act, 1966; and 'The Bonded Labour System (Abolition) Act, 1976' exist, in addition to other Central and State Legislation.

The Central Standing Committee on Rural Unorganised Labour constituted *inter-alia*, a Sub-Committee to prepare the framework of a Central Bill to regulate the wages and conditions of Employment of agricultural workers and to provide a machinery for the settlement of disputes and claims. This sub-Committee has finalised its report which will be considered along with other matters by the Central Standing Committee in its next meeting.

#### Productivity linked bonus formula

1283. SHRI DHARAMCHAND JAIN: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Government are considering to extend the productivity linked bonus formula adopted for some Government departments to Industrial Undertakings in the country; and

(b) if so, by when the decision in the matter is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) A number of suggestions including that the productivity linked bonus formula adopted by some Government Departments may be extended to industrial undertakings in the country have been received for amendment of Payment of Bonus Act. These suggestions are receiving attention of the Government.

#### Merger of technical cadre with operational (traffic) cadre of Civil Aviation Department

1284. SHRI DHARAMCHAND JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the technical staff of the Communication wing of the Civil Aviation Department have requested not to merge the technical cadre with the operational (traffic) cadre; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) The principles on which the technical and operational cadres have to be merged are under consideration.

#### International status to Amritsar Airport

1285. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH PANDE:

SHRI PRAKASH MEHROTRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to give an international status to the Amritsar airport;

(b) whether all State capitals are likely to be linked directly with Delhi within the next three years; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No, Sir. some of the Air India's international. However, the question of operating

flights to U.K. via Amritsar is under active consideration of Government.

(b) No, Sir.

(c) Does not arise.

**Warning by SAIL that it might be turned into a sick unit**

1286. DR. LOKESH CHANDRA:  
SHRI BISHAMBHAR NATH  
PANDE:

SHRI PRAKASH MEHRO-  
TRA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have been warned by the Steel Authority of India Limited that it might soon be turned into a sick unit; and

(b) if so, what remedial measures have been taken by Government in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) No, Sir. While the liquidity position of the Steel Authority of India Ltd. (SAIL) has been adversely affected due to certain factors such as cost escalations, lower production due to severe constraints in the availability of coal and power, large build-up of steel ingot stocks as a result of inadequate availability of power and so on, Government are continuously appraising the situation with a view to removing the bottlenecks and effecting improvements in its financial and physical health. Some of the important steps taken, or proposed to be taken, in this regard include optimisation of production through technological improvements, cost reduction efforts, maximisation of production of pig iron for sale, attainment of long term self-sufficiency by steel plants in regard to development finance, augmentation of captive power, generation capacity, improved methods of project planning, implementation and monitoring

and attempts at overcoming the shortages in the supply of coal and power by improved coordination with the concerned authorities.

#### Picnic spots in Delhi

1287. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH  
PANDE:

SHRI PRAKASH MEHRO-  
TRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the construction cost of picnic spots at Hauz khas, Tughlak Fort and Ashok Vihar in Delhi and what are the expenses for their maintenance; and

(b) what is the return from these picnic spots?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) The information is being collected and will be laid on the Table of Rajya Sabha.

#### Recovery of over-payment made to exporters by way of cash compensatory Support

1288. SHRI R. R. MORARKA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there has been an overpayment of about Rs. 22.09 lakhs as on September, 1979 to the exporters by way of cash compensatory support;

(b) if so, whether these overpayments have been recovered from the exporters; and

(c) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Over payments made by Cash Compensatory Support disbursing authorities,